

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 5958
TO BE ANSWERED ON 10.04.2017

Interest Subsidy on Loan for Education

5958. DR. SATYAPAL SINGH:
SHRI SANJAY DHOTRE:
SHRI ANTO ANTONY:
SHRI M.I. SHANAVAS:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the salient features of the Central Scheme to provide full interest subsidy on educational loans;
- (b) whether the Government has achieved the aims and objectives of implementing the said scheme;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the number of students benefited from the said scheme since inception, State/UT-wise;
- (e) whether the Government has received complaints for denial of subsidy on education loans to the eligible students and other corrupt practices in the implementation of the scheme during each of the last three years and the current year; and
- (f) if so, the details thereof, State/UT-wise?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. MAHENDRA NATH PANDEY)

- (a): Details are at Annexure-I.
- (b) & (c): Yes, Madam. 23,61,546 students have benefitted under the Scheme.
- (d): Details are at Annexure-II.
- (e) & (f): Canara Bank i.e. the Nodal Bank for the Scheme has mentioned that none of the complaints received at its end pertains to denial of subsidy on education loans to eligible students, or other corrupt practices in the implementation of the Scheme.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No.5958 for 10.04.2017 regarding Interest Subsidy on Loan for Education.

Central Sector Interest Subsidy Scheme (CSISS)

The Scheme was launched with effect from 01.04.2009.

2. The aims and objectives of the Scheme are to enable students from economically weaker sections to access higher education in technical and professional streams, in recognized institutions in India.

3. Salient features of the CSISS are as follows:-

- CSISS is based on the Model Educational Loan Scheme of Indian Banks' Association (IBA).
- Scheme provides for full interest subsidy during the period of moratorium (course period plus one year) on loans taken by students belonging to Economically Weaker Sections (EWS) from Scheduled Banks of Reserve Bank of India under the Model Educational Loan Scheme of the IBA for pursuing any of the approved courses of studies in technical / professional streams, from recognized institutes in India.
- Interest Subsidy is linked with the existing Scheme of IBA and restricted to students enrolled in professional/technical courses after 12th Standard.
- Interest payable for the period of moratorium is to be borne by the Government and thereafter by the students.
- Upper limit of parental/family income for eligibility is Rs.4.5 lakh per annum.
- Subsidy is admissible only once either for undergraduate or for post-graduate or for integrated course.
- Subsidy is not admissible for those who discontinue the course or are expelled from the institution for any reason other than discontinuation on medical grounds.

Annexure-II referred to in reply to part (d) of Lok Sabha Unstarred Question No.5958 for 10.04.2017 regarding Interest Subsidy on Loan for Education.

SL. NO.	STATE NAME	STUDENTS BENEFITTED
1	ANDAMAN & NICOBAR ISLANDS	1812
2	ANDHRA PRADESH	91599
3	ARUNACHAL PRADESH	908
4	ASSAM	10801
5	BIHAR	93712
6	CHANDIGARH	902
7	CHHATTISGARH	11237
8	DADRA AND NAGAR HAVELI	112
9	DAMAN & DIU	103
10	DELHI	4128
11	GOA	1274
12	GUJARAT	23137
13	HARYANA	19822
14	HIMACHAL PRADESH	9038
15	JAMMU & KASHMIR	3429
16	JHARKHAND	32252
17	KARNATAKA	158436
18	KERALA	384096
19	LAKSHADWEEP	58
20	MADHYA PRADESH	75063
21	MAHARASHTRA	107478
22	MANIPUR	1622
23	MEGHALAYA	4099
24	MIZORAM	1615
25	NAGALAND	342
26	ODISHA	72287
27	PUDUCHERRY	18746
28	PUNJAB	7704
29	RAJASTHAN	43823
30	SIKKIM	156
31	TAMIL NADU	1020377
32	TELANGANA	5670
33	TRIPURA	3013
34	UTTAR PRADESH	101792
35	UTTARAKHAND	17281
36	WEST BENGAL	33622
	TOTAL	2361546
